

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-3970/2014

New Delhi this the 09th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Ms. Neha Sharma.
DOB 01.05.84 (more than 30 yrs.)
Reg. Recruitment
D/o Sh. Ashok Kumar
R/o L-303, Aruna Apartment
33, I.P. Extension, Patparganj
Delhi-110092. ... Applicant

(By Advocate : None)

Versus

1. Union of India,
Through Secretary
Ministry of Home Affairs,
North Block, New Delhi.
2. Secretary
U.P.S.C., Dholpur House,
Shahjahan Road
New Delhi. ... Respondents

**(By Advocate : Mr. Amit Sinha for Mr. Ravinder Aggarwal-UPSC
Dr. Ch. Shamsuddin Khan-R-2)**

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

None for the applicant. Even on the last date, the applicant was not present. It is seen that this matter was earlier dismissed in default and was restored only showing indulgence towards the applicant. However, the applicant is not present even today.

2. In view of the aforesaid, this O.A. is dismissed for default of appearance and non prosecution.

**(Raj Vir Sharma)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**

